

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**ITEM No. 106**  
**(IB)-1456/ND/2018**  
**IA-567/ND/2021**

**IN THE MATTER OF:**

Jatalia Global Ventures Ltd	...	Applicant/Petitioner
Vs		
Gokul Exim Pvt. Ltd.	...	Respondent

**Order under Section 9 of IBC.**

**Order delivered on 18.02.2021**

**Coram:**

**DR. DEEPTI MUKESH,**  
**HON'BLE MEMBER (JUDICIAL)**  
**MS. SUMITA PURKAYASTHA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant	: Mr. Mohit Chaudhary, Ms. Garima Sharma,
	Advocates
For the Respondent	: Mr. Digvijay Singh, Advocate

**ORDER**

Heard, Mr. Digvijay, Learned Counsel for the Applicant states that they have recently been appointed and seeks time to make submissions. As a last chance, list for arguments of Corporate Debtor. No further adjournment will be granted.

List the matter on **19.03.2021**.

**Sd/-**  
**SUMITA PURKAYASTHA**  
**MEMBER (TECHNICAL)**

**Sd/-**  
**DR. DEEPTI MUKESH**  
**MEMBER (JUDICIAL)**